

**GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT**

ORDERS BY THE GOVERNOR

NOTIFICATION

Dated Shillong the 11th August, 2026.

No.LJ(A)9/77/Pt./300.- The Governor of Meghalaya is pleased to transfer Smti. Lon Leniency Shangpliang, the senior-most Additional Legal Remembrancer & Draftsman & Joint Secretary to the post of Senior Additional Legal Remembrancer & Additional Secretary in the pay level 21 of the pay matrix vice Shri Andrew K. Sangma being promoted.

sd/-

(C.V.D.Diengdoh, IAS)
Commissioner & Secretary to the
Government of Meghalaya,
Law department

Memo No. LJ (A) 9/77/Pt./300-A

Dated Shillong the 11th August, 2026.

Copy for information to:-

1. The PS to Chief Secretary for information of Chief Secretary.
2. The Commissioner & Secretary, Law Department.
3. The Secretary to the Personnel & A.R (A) Department w/r to their letter No. PER.61/2022/120 dated Shillong the 22nd April, 2026.
4. The Accountant General (A & E), Meghalaya Shillong.
5. The Secretary, Finance Department.
6. The Secretariat Administration Department (Accounts) /(Nazarat)/(Establishment).
7. The Treasury Officer, North/South Treasury, Shillong.
8. The Director of Printing & Stationery for publishing the notification in the next issue of the Gazette of Meghalaya and to supply this department with 20 copies of this notification.
9. Personal file of the Officer concerned.
- ✓ 10. DEO, Law (A) Department.
11. Smti. L.L. Shangpliang, Senior Additional Legal Remembrancer & Additional Secretary, Law department.
12. Law (A)/Law (B) departments.
13. Guard file.

By order etc.,

(A.K Sangma)

Secretary to the Government of Meghalaya
Law Department
